

O.A. No.452/2009

Dated: 26.11.2009.

**Hon'ble Ms. Sadhna Srivastava, Member (J)**  
**Hon'ble Dr. A.K. Mishra, Member-A**

Shri Amit Verma holding brief for Shri A. Moin, counsel for applicant.

Shri Ganga Singh, counsel for respondents.

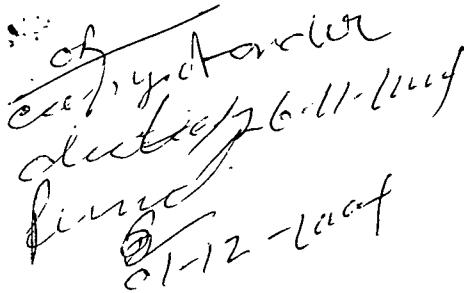
The applicant has challenged the order dt.6.11.2009 whereby the applicant has transferred from Lucknow to Nagpur. Subsequently, the aforesaid transfer order has been cancelled vide order dt.9.11.2000. Therefore, the counsel for respondents submits that the OA has become infructuous. The counsel for applicant does not dispute the above fact. Accordingly, the OA has been dismissed having become infructuous.

M.Ps. accordingly disposed of.

  
**(Dr. A.K. Mishra)**  
**Member (A)**

  
**(Ms. Sadhna Srivastava)**  
**Member (J)**

Amit/-

  
Date/26.11.2009  
Signed  
01-12-2009